

CONSOLIDATED STATEMENT OF PENDING CASES OF DISTRICT COURT BAGESHWAR AS ON 01.10.2018.

Sl. No.	Name of the Court	Civil											Criminal										
		Institution					Disposal			Pendency	Opening balance	Institution				Disposal			Pendency	Total Pendency			
1	2	3	4	5	6	7	8	9	10			11	12	13	14	15	16	17			18	19	20
		Opening balance	Original	Tr. Received by	Otherwise	Total	After Full Trial	By tr.	Otherwise	Total	Pendency	Opening balance	Original	Received by tr.	Otherwise	Total	Trial After Full	By tr	By tr.	Otherwise	Total	Pendency	Total Pendency
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	23
1	District Judge	05	06	-	-	11	-	01	01	02	09	11	04	-	-	15	03	01	-	04	11	11	20
2	A.D.J.	11	-	01	-	12	01	-	-	01	11	11	-	01	-	12	04	-	-	04	08	19	19
3	C.J.M.	-	-	-	-	-	-	-	-	-	-	229	57	01	-	287	03	-	92	95	192	192	192
4	I/C. Civil Judge (S.D.)	105	05	-	-	110	05	-	13	18	92	-	-	-	-	-	-	-	-	-	-	-	92
5	C.J. (J.D.), Bageshwar	18	02	-	-	20	-	-	01	01	19	80	-	-	-	80	03	01	01	05	75	94	94
6	I/C. C.J. (J.D.), Garur	03	-	-	-	03	-	-	-	-	03	114	45	-	-	159	-	-	42	42	117	120	120
Total		142	13	01	-	156	6	1	15	22	134	445	106	02	-	553	13	02	135	150	403	537	537

SE.
District Judge, Bageshwar.

(Signature)